

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 144 of 2020

IN THE MATTER OF:

**Government of India,
Through Office of the Assistant Commissioner,
GST & Central Excise, Bhubaneswar-II Division**

...Appellant

Vs

Abhijit Guhathakurta, RP

....Respondent

Present:

**For Appellant: Prasenjeet Mohapatra, Jr. Standing Counsel, GST
& Central Excise.**

For Respondent: None.

ORDER

03.02.2020 It is stated that by order dated 24.01.2020 in Company Appeal(AT)(Insolvency) No. 134 of 2020, the Bench of Hon'ble Chairperson has directed that the said Appeal be listed along with the present Appeal. It is stated that the said Appeal No. 134 of 2020 is listed to-day before Court No. 3. As such, Registry may take suitable steps in view of the order in Company Appeal(AT)(Insolvency) No. 134 of 2020 to list this Appeal along with that Appeal on the date the Appeal No. 134 of 2020 would be listed.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)